NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1004/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: M/s. Parikh Paper Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

RAJUSH GHALDS Advoca for Rogel Sha the Petitione

COMMON ORDER

C.S.P. 1004/230-232/NCLT/MB/MAH/2017 C.S.P. 1008/230-232/NCLT/MB/MAH/2017

- The Learned Representatives of the Petitioner is present. 1.
- 2. Mentioned the Scheme Petition. Admitted. Returnable on 08.12.2017.
- 3. Directed to comply the Publication of the Notice in the Newspaper etc. on or before the said date.

BhaskaraPantula Mohan Member (Judicial) 14.11.2017.

M.K. Shrawat Member (Judicial)

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